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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 21.08.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.297/252/HDB/2018
NAME OF THE COMPANY	DPK Agro Farms Pvt Ltd
NAME OF THE PETITIONER(S)	DPK Agro Farms Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D. Sini Preeti	Adv	9966775212	OK
A. Sandhya Rani	Adv	9966775212	A

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Sujan Kumar Reddy	Advocate	9160001435	SJ

ORDER

Counsel for Petitioner Company is present. Ms. Sindhura representing for Mr.T.Sujan Kumar Reddy for RoC is also present.

Counsel filed memo along with annexures.

Heard both sides, list it for orders on 31.08.2018.


Member(Judl)